Title: Increasing incidents of crime against women in the country.

SHRI S.S. RAMASUBBU (TIRUNELVELI): Mr. Deputy-Speaker, Sir, it is a bit different. Our Government is committed to provide equal rights for women in all spheres. However, the crime against women is increasing over the years. There are reports of large numbers of incidents of ragging, chain snatching, rape,

molestation, dowry deaths apart from ill-treatment by their husbands or relatives from various parts of the country. more particularly the national Capital, Delhi which is most vulnerable to women's safety and the crimes are increasing each passing day. Moreover, there are reports of honour killings as well. To tackle the increasing crime against women, various steps have been taken and one among many such steps is the increasing the representation of women in police at all levels.

15.00 hrs.

As per the report, women in police force across the country are just over 60,000 in number which is roughly five to six per cent of the total police force. Hence, the Governments at the State and the Central should take efforts to increase the percentage so that crimes against women can be controlled effectively.

The Union Government has issued advisory to all the States and Union Territories to raise the ratio of women in police force to 33 per cent to control the crimes against women. It is not fulfilled so far.

Therefore, I urge upon the Ministry Home Affairs to take necessary steps to control the increasing incidents of crime against women and to issue necessary direction to the State Governments to increase the women representation in police forces.